

MINISTRY OF CORPORATE AFFAIRS  
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2011  
(as on 01.01.2012)

1. Name of the officer SUDHIR LILADHAR PHAYE
2. Service to which officer belongs ICLS
3. Present post held ASSTT. ROC, GOA, DAMAN & DIU.
4. Present pay ₹ 17,800 + ₹ 5,400 (G.P.)
5. Office % OF THE REGISTRAR OF COMPANIES, GOA, DAMAN & DIU

Property details: -

6. Description of the property NO property has been acquired during the year 2011. Hence the
7. Precise location (full address) desired information may please be treated as 'NIL'
8. Area of land in case of landed property
9. Nature of land (state whether residential/ agricultural etc.)
10. Extent of interest
11. If not in own name, state in whose name and relationship with Govt. servant
12. Date of acquisition
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below)
14. Value of the property (See note below)
15. Particulars of sanction of prescribed authority; if any.
16. Total annual income from the property.
17. Any other details

NIL

Put up in file  
Ground of 04.1.12

Booked a Row-House at Nagpur i's under acquisition. Prior intimation taken on record vide letter No. P-29011/31/2010-Vig. dated 27/12/2010 (Signature)

Date: 06-01-2012  
Place: GOA, PANAJI

REGISTERED ON 1883  
- 5 JAN 2012  
Registrar of Companies,  
Goa, Daman & Diu,  
Panaji.

Phayre